

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court No. 1 & 2

Hon'ble Shri Justice M.S. Nambiar
Judicial Member

Date: 24-11-2017
Time: 10.30 am

Court - 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.256 of 2017 (SZ)	Central Pollution Control Board Through Shri S.Suresh Regional Director, Regional Directorate (South) Bengaluru Vs M/s.Shree Halasiddanath SSK Ltd., Rep.,by General Manager, Belgaum – Dist, Karnataka and 19 others	M/s. D.S.Ekambaram Counsel for Applicant	For Admission
2	Application No.257 of 2017(SZ)	M/s. MCV Eco Systems Rep.,by its Partner, East Godavari District Vs State of Andhra Pradesh, Rep.,by its Principal Secretary, Environment, Forest, Science and Technology, Secretariat, Guntur District and 4 others	M/s. Naidu Associates P.Venkaiah Naidu Counsel for Applicant	For Admission
3	Application No.258 of 2017(SZ)	National Highways Authority of India (Ministry of Road Transport & Highways) Project Implementation unit – Bangalore, Bangalore Vs State of Karnataka Vidhana Soudha, Through its Chief Secretary, Bangalore and 3 others	M/s. Agnus Law Counsel for Applicant	For Admission

4	Application No.245 of 2017(SZ)	Sri Murugan Blue Metal Rep.,by its Proprietor Hosur Taluk, Krishnagiri District Vs The Tamil Nadu Pollution Control Board, Rep.,by its Chairman, Chennai and 2 others	M/s. T.Dhanasekaran Counsel for Applicant	Adjourned Admission
5	M.A.No.206 of 2017(SZ) IN Unnumbered Appeal Diary.No.582 of 2017(SZ)	C.Srinivasalu Hyderabad, Telangana And 2 others Vs Union of India, Rep.,by Secretary, Through the Ministry of Environment, Forest and Climate Change, New Delhi and 6 others	M/s. Sanjay Upadhyay Counsel for Appellant	To Condone the delay
6	Unnumbered M.A. of 2017 IN Unnumbered Review Application of 2017 IN Application No. 141 of 2016 (SZ)	The District Collector Thiruvannamalai Vs The Secretary to Government of Tamil Nadu, Department of Environment and Forests, Fort St. George, Chennai and others	M/s.E.Manoharan Counsel for Applicant M/s. E.Manoharanfor R1 Mr.Abdul Saleem for R2 Mrs. H.Yasmeen Ali for R4 V.K.Remam Smirithi & Sindhu Suresh for R5	For Maintainability
7	Application No.12 of 2014 (SZ)	Citizen Action Group, Jawan's Colony, Indira Nagar, Bangalore-38 Vs Union of India, MoEF, New Delhi and 6 Others	M/s A.Yogeshwaran Counsel for Applicant M/s. M. Sumathi for R1 & R6 Mr.Devaraj Ashok for R2,R3 & R7 M/s Prasanth Chandra for R4 M/s Clinton D. Rozario for R5	For final disposal
8	M.A.No.157 of 2017(SZ) & M.A.No.29 of 2016(SZ) IN	Human Rights & Consumer Protection Cell Trust – Regd. No. 1/1V/2014, Rep. by its Chairman, Thakur Rajkumar Singh,	Mr.Thakur Rajkumar Singh Party in Person M/s. H.Yasmeen Ali for R1, R4, R5 to R7 M/s. T.Sai Krishnan for R2 & R3	For direction

	<p>Application No. 64 of 2016(SZ)</p> <p>M.A No. 94, 95 & 148 of 2016 (SZ)</p> <p>IN</p> <p>Application No. 64 of 2016(SZ)</p> <p>Application No. 64 of 2016(SZ)</p>	<p>Hyderabad</p> <p>Vs</p> <p>The State of Telangana, Rep. by its Chief Secretary, Hyderabad and others</p> <p>111 GO Porata Samstha, Rep. by its General Secretary Shri. P.Kaushik Reddy, Ameerpet, Hyderabad and another</p> <p>Vs</p> <p>Human Rights & Consumer Protection Cell Trust – Regd. No. 1/1V/2014, Rep. by its Chairman, Thakur Rajkumar Singh, Hyderabad and others</p> <p>Human Rights & Consumer Protection Cell Trust – Regd. No. 1/1V/2014, Rep. by its Chairman, Thakur Rajkumar Singh, Hyderabad</p> <p>Vs</p> <p>The State of Telangana, Rep. by its Chief Secretary, Hyderabad and others</p>	<p>M/s. V.B Subrahmanyam for R8 Mr.Ranadhir ReddyGurram - R9 Party-In-Person M/s.P.Venkaiah Naidu for R12 to R15 M/s.Vk. Rema Smrithi for R16 M/s. Parthasarathy for R17</p> <p>M/s. P.Venkaiah Naidu Counsel for Applicant Mr.Thakur Rajkumar Singh - R1 M/s. H.Yasmeen Ali for R2, R5, R6 to R8 M/s. T.Sai Krishnan for R3 & R4 M/s. V.B Subrahmanyam for R9</p> <p>Mr.Thakur Rajkumar Singh Party in Person M/s. H.Yasmeen Ali for R1, R4, R5 to R7 M/s. T.Sai Krishnan for R2 & R3 M/s. V.B Subrahmanyam for R8 Mr.Ranadhir ReddyGurram - R9 Party-In-Person M/s.P.Venkaiah Naidu for R12 to R15 M/s.Vk. Rema Smrithi for R16 M/s. Parthasarathy for R17</p>	<p>For direction</p> <p>For hearing</p>
9	<p>Application No. 187 of 2013 (SZ)</p>	<p>M/s Chetna society, Hyderabad</p> <p>Vs</p> <p>Indian Immunological Ltd and others</p>	<p>M/s. A.Yogeshwaran Counsel for Applicant M/s.Fox Mandal Associates M.V.V.N.Sivanthy for R1 M/s. T. Sai Krishnan for R2 to R5 M/s. M.R. Gokul Krishnan for R6 M/s. D.S.Ekambaram for R7,R8</p>	

10	Application No. 03 of 2016(SZ)	Suo Motu Application News Items Published in "Eanadu" Telugu Daily Main Edition Hyderabad Dated 29.12.2015 Vs The Chief Secretary, Government of Telangana, Secretariat,Hyderabad and others	M/s. H.Yasmeen Ali for R1 to R3 & R5 M/s.T. Sai Krishnan for R4	For hearing
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Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
11	M.A.No.196 of 2017(SZ) IN Application No. 77 of 2016(SZ) Application No. 77 of 2016(SZ)	Padma Kodali, Bellary District, Karnataka State. Vs Karnataka State Pollution Control Board, Rep. by its Member Secretary, Bengaluru, Karnataka State and 4 others Padma Kodali, Bellary District, Karnataka State. Vs Karnataka State Pollution Control Board, Rep. by its Member Secretary, Bengaluru, Karnataka State and 4 others	Padma Kodali Party in Person M/s. R.Thirunavukarasu for R1 M/s. Devraj Ashok for R2 M/s. Me. Sarashwathy for R3 M/s. D.S. Ekambaram for R4 M/s. K.Venkatasubramani for R5 Padma Kodali Party in Person M/s. R.Thirunavukarasu for R1 M/s. Devraj Ashok for R2 M/s. Me. Sarashwathy for R3 M/s. D.S. Ekambaram for R4 M/s. K.Venkatasubramani for R5	Permission to file additional documents For final Arguments
12	Application No.105 of 2015 (SZ)	Voice of Nature Vengathur Kandigai, Manavalanagar, Thiruvallur Vs The National Highways Authority of India, rep by its Chairman, Dwarka, New Delhi and others	M/s. A.Yogeswaran Counsel for Applicant M/s.Su.Srinivasan for R1 M/s.Gosala Srinivasan Rao for R2 M/s.Me.Sarashwathy for R3 M/s.H. Yasmeen Ali for R4,R5,R7,R8 M/s.E.Manoharan for R6	For filing Status Report

13	Application No.215 of 2015(SZ)	I.K.Biju, Kozhikode. Vs State of Kerala Rep. by its Chief Secretary, Secretariat, Thiruvananthapuram and 10 others	M/s.Rajan Vishnuraj Counsel for Applicant M/s. Rema Smrithi for R1,R3,R5,R8,R9 & R11 M/s. Kingston Jerold for R2 M/s.Vidhya lakshmi for R4 & R6 M/s.M.R.Gokul Krishnan for R7 M/s.T.N.C.Kaushik for R10	For hearing
14	Application No.203 of 2015(SZ)	Karivetty,Katthalai, Mummudicholagam, Sathappadi,U.Adhanoor, Valayamadevi, Valayamadevi Keel Villager Land, House and Plot Owner Association, Rep.by its President Mr.R,Kaliamoorthy, Cuddalor Dist. Vs The Govt of India Rep by its Secretary MoEF, New Delhi and 5 others	M/s.Thangavel Counsel for Applicant M/s.M.Sumathi for R1 M/s. E.Manoharan for R2,R3,R4 M/s.N.Nithyanantham for R5 M/s.R.Dhanasekar for R6	For Arguments
15	Appeal No.25 of 2017(SZ)	N.G.P.Blue Metals Rep.by its Proprietor, Madurai Vs The Tamil Nadu Pollution Control Board Rep.by its Chairman Chennai and another	M/s. V.Suthakar Counsel for Applicant M/s.H.Yasmeen Ali for R1 & R2	For final Arguments
16	Appeal No.27 of 2017(SZ)	N.G.P.Blue Metals Rep.by its Proprietor, Madurai Vs The Tamil Nadu Pollution Control Board Rep.by its Chairman Chennai and another	M/s. V.Suthakar Counsel for Applicant M/s.H.Yasmeen Ali for R1 & R2	For final Arguments

For further details, Please log on to our website www.greentribunal.gov.in

Registrar